- I. Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2014-15 and 2015-16) of Organization, Company, Authority, Fund, Boards, Federation, Institutes and Council and related papers
- III. Memorandum of Understanding between the Government of India and ITPO for 2016-17

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under subsection (3) of Section 55 of the Special Economic Zones Act, 2005:-
  - (1) G.S.R. 771 (E), dated the 8th August, 2016 publishing the Special Economic Zones (Amendment) Rules, 2016, along with Explanatory Note. [Placed in Library. See No. L.T. 5329/16/16]
  - (2) G.S.R. 1094 (E), dated the 26th November, 2016 publishing the Special Economic Zones (Amendment) Rules, 2016, along with Explanatory Note and statement of objects and reasons.

[Placed in Library. See No. L.T. 6016/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
  - (i) (a) Thirty-ninth Annual Report and Accounts of the India Trade Promotion Organisation (ITPO), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Organisation. [Placed in Library. See No. L.T. 5995/16/16]
  - (ii) (a) Eighth Annual Report and Accounts of the Delhi Mumbai Industrial Corridor Development Corporation Limited. (DMICDC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General thereon.
    - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 6009/16/16]

- (2) A copy each (in English and Hindi) of the following papers, under Section 19 of the Marine Products Export Development Authority Act, 1972:-
  - (a) Annual Report and Accounts of the Marine Products Export Development Authority (MPEDA), Kochi, Kerala, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Authority.

    [Placed in Library. See No. L.T. 6007/16/16]
- (3) A copy each (in English and Hindi) of the following papers:-
  - (i) (a) Annual Report and Accounts of the Delhi Mumbai Industrial Corridor Project Implementation Trust Fund (DMIC PITF), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
    - (b) Statement by Government accepting the above Report.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 6221/16/16]

- (ii) (a) Sixty-second Annual Report of the Tea Board India, Kolkata, for the year 2015-16.
  - (b) Sixty-second Annual Accounts of the Tea Board India, Kolkata, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Board.

    [Placed in Library. See No. L.T. 6012/16/16]
- (iii) (a) Fifty-first Annual Report and Accounts of the Federation of Indian Export Organisations (FIEO), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Federation. [Placed in Library. See No. L.T. 6010/16/16]
- (iv) (a) Fifty-second Annual Report and Accounts of the Indian Institute of Foreign Trade (IIFT), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 5994/16/16]

- (v) (a) Annual Report and Accounts of the National Productivity Council (NPC), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

    [Placed in Library. See No. L.T. 6006/16/16]
- (vi) (a) Thirteenth Annual Report and Accounts of the Export Promotion Council for EOUs and SEZs (EPCES), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 6008/16/16]
- (vii)(a) Annual Report and Accounts of the Indian Diamond Institute (IDI), Surat, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

    [Placed in Library. See No. L.T. 6005/16/16]
- (viii) (a) Seventy-sixth Annual Report of the Coffee Board, Bengaluru, for the year 2015-16.
  - (b) Annual Accounts of the Coffee Board, Bengaluru, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 6011/16/16]
- (ix) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2015-16.
  - (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 6015/16/16]
- III. Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry) and the India Trade Promotion Organization (ITPO), for the year 2016-17.

[Placed in Library. See No. L.T. 6004/16/16]